

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3739
ANSWERED ON:04.09.2012
REVIEW OF NGOS
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Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of financial assistance provided to NGOs working in the agriculture sector in the country including Madhya Pradesh during the last three years and the current year, State-wise;
- (b) the work done by such NGOs during the above period;
- (c) whether the Government has reviewed the work of these NGOs; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): Normally, assistance to NGOs working in the field of Agriculture is not provided directly by the Government of India in any State including Madhya Pradesh. The States provide such assistance to NGOs under some activities in schemes and programmes at their level as per applicable guidelines.

ICAR has sanctioned 99 Krishi Vigyan Kendras (KVKs) under the administrative control of NGOs in the country including 7 KVKs in the State of Madhya Pradesh. Funds were provided to NGOs for KVK's activities and not for NGO's activities.

The details of financial assistance provided to NGOs during the last three years and current year have been given at Annexure-I.

(b): Nature of activities undertaken by NGOs in Agriculture Sector under the scheme of Agricultural Technology Management Agency (ATMA), National Food Security Mission (NFSM) and KVKs include:-

- (i) Operationalization of Farm School.
- (ii) Farmers Training.
- (iii) Exposure Visits of farmers.
- (iv) Field Day/ Kisan Goshti.
- (v) Front Line Demonstrations/ On farm trials
- (vi) District level exhibition / fairs.
- (vii) Formation of Famers Producers Organizations.
- (viii) To assess, refine and demonstrate technologies/ products.

(c): Yes, Madam.

(d): Like in the entire country, in Madhya Pradesh also, the Project Director (ATMA) of the district concerned directly monitors the activities by NGOs under the ATMA scheme. Their work and activities are also reviewed by the respective District Level Committees headed by the District Collector. State level review also takes place. The officers of the Government of India also review their work during their tours to States.

Under NFSM, in Madhya Pradesh, the review is done by the Managing Director (SFAC) and Director of Farmer Welfare & Agriculture Development.

The work of all KVKs, including those run by NGOs is reviewed on a regular basis by holding scientific advisory committees, review workshops and field visits.

The outcomes include:-

(i) Enhanced capacity building of farmers, resulting in improved work efficiency and technical knowledge.

(ii) Motivation of Farmers Interest Group (FIG) leading to agri-business entrepreneurship.

(iii) Creation of awareness among 40.7 lakh farmers and other stakeholders through organization of 1.57 lakh extension activities by KVKs under NGOs.

(iv) Flow of benefits to 6.32 lakh farmers and extension personnel through 68722 on farm trials and front line demonstration and 24949 training programme conducted by KVKs under NGOs.